

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/01/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0000091/2021	LOKANATH SINGH VS STATE OF ODISHA	S.K.MOHANTY VS	SURADA /81 /2020 () //
2	BLAPL/0000092/2021	RAKESH DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /271 /2020 () //
3	BLAPL/0000093/2021	AKSHAYA NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BIKRAMPUR FCI /103 /2020 () //
4	BLAPL/0000094/2021	AJAY HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	DABUGAM /119 /2020 () //
5	BLAPL/0000095/2021	DEBASISH PRADHAN @ DEBASIS @ KANHA VS STATE OF ODISHA	S.MOHAPATRA VS	RUPSA /57 /2020 () //
6	BLAPL/0000096/2021	RADHA MOHAN MAHANA VS STATE OF ODISHA	B.R.TRIPATHY VS	RAYAGADA TOWN /390 /2020 () //
7	BLAPL/0000097/2021	SANJAYA KUMAR NAIK VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /30 /2020 () //
8	BLAPL/0000098/2021	RANJAN KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	BALASORE VIGILANCE /1 /2021 () //
9	BLAPL/0000099/2021	QADIR KHAN @ FAIZ AHAMED @ ASHOK BIHARI VS STATE OF ODISHA	SUSHANT KUMAR SAMANTARAY VS	PARADEEP /180 /2016 () //
10	BLAPL/0000100/2021	NIBASH BEHERA @ MANTUA VS STATE OF ODISHA	KASHINATH PATTNAIK VS	MADHUPATNA /230 /2020 () //
11	BLAPL/0000101/2021	BAPI @ ARUN KUMAR PRADHAN VS STATE OF ODISHA	DEBA KUMAR RATH VS	NUAGAON /86 /2020 () //

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12	BLAPL/0000102/2021	PRAMOD KUMAR RATH VS STATE OF ODISHA(VIG.)	H.S.MISHRA VS	SAMBALPUR VIGILANCE /38 /2020 () //
13	BLAPL/0000103/2021	CHAKRADHAR MALICK VS STATE OF ODISHA	DR. NIRANJAN SWAIN VS	RAIKIA /84 /2020 () //
14	BLAPL/0000104/2021	SANAKA MALLICK VS STATE OF ODISHA	R.ACHARY VS	KHAJURIPADA /24 /2018 () //
15	BLAPL/0000105/2021	CHANGU @ DANGUNA @ RAKESH RANASINGHA VS STATE OF ODISHA	H.N.MOHANTY VS	DELANGA /153 /2020 () //
16	BLAPL/0000106/2021	BIKASH MALLICK VS STATE OF ODISHA	KASHINATH PATTANAİK VS	MADHUPATNA /242 /2019 () //
17	BLAPL/0000107/2021	JYOTIRMAYEE DAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALASORE SADAR /234 /2020 () //
18	BLAPL/0000108/2021	HEMANTA BEHERA @ SANTOSH NAYAK VS STATE OF ODISHA	SATYABRATA PANDA VS	DIGAPAHANDI /77 /2017 () //
19	BLAPL/0000109/2021	AJAY HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	UMERKOTE /106 /2020 () //
20	BLAPL/0000110/2021	PATA MALLICK VS STATE OF ODISHA	NIRANJAN SWAIN VS	RAIKIA /84 /2020 () //
21	BLAPL/0000111/2021	GURU CHARAN NAIK VS STATE OF ODISHA	SIDDHRTHA SAMAL VS	KOIDA /42 /2017 () //
22	BLAPL/0000112/2021	RANJAN BAGARTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	PATNAGARH /221 /2020 () //
23	BLAPL/0000113/2021	BIBHURENDRA MALLICK	A.K.SAHOO	DHARMASALA /19 /2020

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		VS	VS	0
		STATE OF ODISHA		//
24	BLAPL/0000114/2021	LAXMAN BAGARTY	CHANDAN SAMANTARAY	DUNGURIPALI /157 /2020
		VS	VS	0
		STATE OF ODISHA		//
25	CMP/0000006/2021	RAMA CHANDRA PANDA	TANMAY MISHRA	//
		VS	VS	0
		BIPIN BEHARI ROUT		//
26	CMP/0000007/2021	PRAJAPITA BRAHMAKUMARI VEDAVATI	N.MOHAPATRA	//
		VS	VS	0
		HELENA PATEL		//
27	CMP/0000008/2021	MD. ABDUL KALAM	NIRANJAN PANDA	//
		VS	VS	0
		CHIEF REGIONAL MANAGER		//
28	CMP/0000009/2021	KAMAL KUMAR TOSHNIWAL	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
29	CONTC/0000101/2021	GANESWAR MOHANTY	SATYABRATA MOHANTY 1	//
		VS	VS	0
		PRASANNA KUMAR DAS		//
30	CONTC/0000102/2021	SARATA KUMAR SAHOO	ADV	//
		VS	VS	0
		BULBUL BEHERA		//
31	CONTC/0000103/2021	MADAN MOHAN MAHANTA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
32	CONTC/0000104/2021	HRUSHIKESH MAHANTA	B.N PARIDA	//
		VS	VS	0
		SATYABRATA SAHU		//
33	CONTC/0000105/2021	NATABAR MAHANTA	B.N.PARIDA	//
		VS	VS	0
		SATYABRATA SAHU		//
34	CONTC/0000106/2021	RABINDRA ARUK	B.N PARIDA	//
		VS	VS	0

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35	CONTC/0000107/2021	SATYABRATA SAHU SRIKANTA MAHANTA VS	B.N PARIDA VS	// // 0
36	CONTC/0000108/2021	SATYABRATA SAHU RABINDRA NATH MAHANTA VS	B.N.PARIDA VS	// // 0
37	CONTC/0000109/2021	SATYABRATA SAHU BINOD CHANDRA DAS VS	B.N PARIDA VS	// // 0
38	CONTC/0000110/2021	RANJANA CHOPRA SABITA KUMAR SENAPATI VS	ADV. VS	// // 0
39	CONTC/0000111/2021	DR.SAURABH GARG BIJAYA NANDA BEHERA VS	ADV VS	// // 0
40	CONTC/0000112/2021	AJIT KUMAR SABITRI PANI VS	ADV. VS	// // 0
41	CONTC/0000113/2021	SATYABRATA SAHU KASTURIKA MOHANTY VS	ADV VS	// // 0
42	CONTC/0000114/2021	DR. KESHAB CHANDRA SATAPATHY SAROJ KUMAR KHANDEI VS	ADV VS	// // 0
43	CONTC/0000115/2021	ASHOK KUMAR TRIPATHY A.SERMA SUBATHRA VS	ADV VS	// // 0
44	CONTC/0000116/2021	DR. GITANJALI BATMANABANE BHARAT SAGAR CHHATAR VS	ADV VS	// // 0
45	CONTC/0000117/2021	JYOTI RANJAN PRADHAN BIGHNESWAR BARIK VS MAHENDRA PRATAP	ADV VS VS	// // 0 //

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46	CONTC/0000118/2021	KUDUKI DEBATA BANA SURAKSHA SAMITI VS RINKI KUMARI	ADV VS	// 0 //
47	CONTC/0000119/2021	RAJAKISHORE NAYAK VS COLLECTOR,KHURDA	ADV VS	// 0 //
48	CONTC/0000120/2021	BINOD BIHARI PAL VS SECRETARY TO GOVT. OF ODISHA	D.K.PRADHAN VS	// 0 //
49	CONTC/0000121/2021	PHARUK MALLIK VS PREM CHANDRA CHOUDHURY	ADV VS	// 0 //
50	CONTC/0000122/2021	SUBHALAXMI SAHOO VS PREMCHAND CHOUDHURY	ADV VS	// 0 //
51	CONTC/0000123/2021	BIVAS RAY VS B.D.O,SATYABADI BLOCK	ADV VS	// 0 //
52	CONTC/0000124/2021	PANKAJ LOCHAN MOHARANA VS STATE OF ODISHA	ADV VS	// 0 //
53	CONTC/0000125/2021	PUSPAMANJARI ROUT VS SATYABRATA SAHU	ADV VS	// 0 //
54	CONTC/0000126/2021	ANJAN KUMAR MOHAPATRA VS SATYABRATA SAHU	ADV VS	// 0 //
55	CONTC/0000127/2021	DHRUBENDRA MOHANTA VS SATYABRATA SAHU	ADV VS	// 0 //
56	CONTC/0000128/2021	GOBARDHAN MOHAPATRA VS SATYABRATA SAHU	ADV VS	// 0 //
57	CONTC/0000129/2021	ATUL KUMAR MISHRA	ADV	//

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		VS	VS	()
58	CONTC/0000130/2021	SATYABRATA SAHU JAYANTA KUMAR MOHANTA	ADV	//
		VS	VS	()
59	CONTC/0000131/2021	SATYABRATA SAHU HARIHAR PRADHAN	ADV	//
		VS	VS	()
60	CONTC/0000132/2021	SATYABRATA SAHU PRASANTA KUMAR PARIDA	ADV	//
		VS	VS	()
61	CONTC/0000133/2021	SATYABRATA SAHU KARUNAKAR BEHERA	ADV	//
		VS	VS	()
62	CONTC/0000134/2021	SATYABRATA SAHU BIMAL KUMAR JENA	ADV	//
		VS	VS	()
63	CONTC/0000135/2021	SATYABRATA SAHU KULAMANI BEHERA	ADV	//
		VS	VS	()
64	CONTR/0000003/2021	BABITA MAHANT BHOLANATH BEHERA	ADV.	//
		VS	VS	()
65	CONTR/0000004/2021	SUPERINTENDENT OF POLICE,KHORDHA KALU CHARAN NAYAK	SHIVSANKAR MOHANTY	//
		VS	VS	()
66	CRLA/0000006/2021	DEBASISH MISHRA UDAYANATH BEHERA	BIBHUTI BHUSAN NANDA	//
		VS	VS	()
67	CRLA/0000007/2021	STATE OF ODISHA SUSANTA @ SUKUMAR SINGH @ SUSANTA SINGH @ SUKUMAR WIBEDI	VS	//
		VS	VS	()
68	CRLA/0000008/2021	STATE OF ODISHA BHIMASEN MAHAKUR @SURU MAHAKUD	TIRTH KUMAR SAHU	//
		VS	VS	()

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69	CRLA/000009/2021	STATE OF ODISHA DAYA GAHIR VS	SURYAKANTA DASH VS	// NARLA /118 /2020 ()
70	CRLA/000010/2021	STATE OF ODISHA DAMBARUDHAR PRATAPSINGH VS	BISIKESAN PRADHAN VS	// JANKIA P.S. /21 /2017 ()
71	CRLMA/000001/2021	STATE OF ODISHA VIJOYALAXMI NAYAK VS	SIDHARTHA DAS VS	// / /0 ()
72	CRLMC/000011/2021	STATE OF ODISHA WASIM BARI VS	MD ZIA UL HAQUE VS	// / /0 ()
73	CRLMC/000012/2021	STATE OF ODISHA ALEKH MALLIK VS	BISWARANJAN DALAI VS	// MAHANGA /196 /2020 ()
74	CRLMC/000013/2021	STATE OF ODISHA M/S. SINHOTIA METALS AND MINERALS PVT. LTD VS	RANDEET ROY VS	// / /0 ()
75	CRLMC/000014/2021	STATE OF ODISHA GUNU ORAM VS	G.S.NAMTOAR VS	// / /0 ()
76	CRLMC/000015/2021	SUPERINTENDENT OF POLICE, ROURKELA GAJENDRA PRADHAN VS	MANAS CHAND VS	// JATNI P.S. /201 /2020 ()
77	CRLMC/000016/2021	STATE OF ODISHA SAPUA DAS VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /113 /2014 ()
78	CRLMC/000017/2021	STATE OF ODISHA BAIDHAR DAS VS	SANGRAM KESHARI ROUT VS	// / /0 ()
79	CRLMC/000018/2021	STATE OF ODISHA BIDHATA BISWAKARTA ROUT VS SRADHANJALI ROUT	SUMAN MODI VS	// MAHILA P.S. BUXIBAZAR /61 /2016 () //

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80	CRLMP/000028/2021	SOMNATH SAHOO VS STATE OF ODISHA	S.S.K. SUBUDHI VS	/ /0 0 //
81	CRLMP/000029/2021	BABA RAGHUNATH DAS VS STATE OF ODISHA	GHANASHYAM MUDULI VS	/ /0 0 //
82	CRLMP/000030/2021	SIBA PRASAD BEHERA VS STATE OF ODISHA	A.K.MOHANTY VS	/ /0 0 //
83	CRLMP/000031/2021	ROHIT JAIN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	/ /0 0 //
84	CRLMP/000032/2021	SABITA SETHI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	/ /0 0 //
85	CRLMP/000033/2021	SANJUKTA RAY VS STATE OF ODISHA	PARSURAM DAS VS	/ /0 0 //
86	CRLMP/000034/2021	SUBHASHREE DEI VS STATE OF ODISHA	DEEPAK KU. PANDA VS	/ /0 0 //
87	CRLMP/000035/2021	BISWAJIT PRADHAN VS THE MANAGER, CANRA BANK	AKSHAYA KUMAR PANDEY VS	/ /0 0 //
88	CRLMP/000036/2021	DJABAR BEHERA VS SUPERINTENDENT OF POLICE	SHYAM NARESH MOHANTY VS	/ /0 0 //
89	CRLMP/000037/2021	RABINDRA KUMAR AGRAWAL VS STATE OF ODISHA	PRASANTA KU. SATAPATHY VS	/ /0 0 //
90	MACA/000013/2021	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD VS SUMITRA MURMU	INSURANCE VS	/ / 0 //
91	WA/000004/2021	AJAYA KUMAR PATTANAİK	ASHOK KUMAR MOHAPATRA	/ /



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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0000427/2021	B.NARAYAN REDDY	ANIMESH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0000428/2021	PADMACHARAN BEHERA	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0000429/2021	PARESH KUMAR DAS	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0000430/2021	BASANTA KUMAR ROUT	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0000431/2021	DR.PRAFULLA KUMAR BISOI	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0000432/2021	SOUDAMINI ROUT	ANIMESH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0000433/2021	THE NEW INDIA ASSURANCE CO.LTD.	P.K.PANDA	//
		VS	VS	0
		SANTOSH KUMAR PANDA		//
99	WP(C)/0000434/2021	DR.RASHMIRANJAN ROUT	KAILASH CHANDRA MOHANTY	//
		VS	VS	0
		DEAN-CUM-PRINCIPAL, VIMSAR, BURLA		//
100	WP(C)/0000435/2021	MADHU SURUJAL	DURLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0000436/2021	MADHUSMITA NAIK	SANGRAM RATH	//
		VS	VS	0
		UNION OF INDIA		//
102	WP(C)/0000437/2021	UTKALIKA NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0

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103	WP(C)/0000438/2021	DISTRICT JUDGE, KHURDA SAI SHAKTI MAHILA SAMITI, BADAGADA BRUVA COLONY, BBSR	SUVOJIN, BBSR VS COMMISSIONER CUM SECY, G.A. DEPT., BBSR	// // 0 //
104	WP(C)/0000439/2021	SAROJKANTA MALLICK	ASHOK KUMAR ROUT VS	// 0 //
105	WP(C)/0000440/2021	REGIONAL TRANSPORT OFFICER,CUTTACK PARSURAM PATI	KSHIROD K.ROUT VS	// 0 //
106	WP(C)/0000441/2021	SARALA BARIK SASMITA NAYAK	RAMA KRISHNA BISOI VS	// 0 //
107	WP(C)/0000442/2021	STATE OF ODISHA BHUBANESWARI MOHAPATRA	RAMA KRISHNA BISOI VS	// 0 //
108	WP(C)/0000443/2021	STATE OF ODISHA DEEPTI MAYEE BADAJENA	RAMA KRISHNA BISOI VS	// 0 //
109	WP(C)/0000444/2021	JAGANNATH OJHA	KASHINATH PATTNAIK VS	// 0 //
110	WP(C)/0000445/2021	NIRUPAMA OJHA SARASWATI DEVI	GYANA RANJAN SETHI VS	// 0 //
111	WP(C)/0000446/2021	STATE OF ODISHA ANIMARANI DAS	DEEPALI MAHAPATRA VS	// 0 //
112	WP(C)/0000447/2021	STATE OF ODISHA HRUSIKESH SAHOO	DINABANDHU NAYAK VS	// 0 //
113	WP(C)/0000448/2021	THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA ARJUN KUMAR	SATYA NARAYAN MISHRA (4) VS	// 0 //
		THE COLLECTOR, KALAHANDI		//

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114	WP(C)/0000449/2021	TIKERAM PADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
115	WP(C)/0000450/2021	RAJ KISHORE NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
116	WP(C)/0000451/2021	TRINATHA BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
117	WP(C)/0000452/2021	BASUDEV PRUSTY VS STATE OF ODISHA	L.MISHRA VS	// 0 //
118	WP(C)/0000453/2021	RUCHI BARIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
119	WP(C)/0000454/2021	AJIT BARIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
120	WP(C)/0000455/2021	TRIPURABALA PATTANAİK VS COMMISSIONER, BMC	KISHORE KUMAR MISHRA VS	// 0 //
121	WP(C)/0000456/2021	HARI DALPATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
122	WP(C)/0000457/2021	UPASANA JENA VS AUTHORISED OFFICER, LIC HOUSING FINANCE LTD.	P.K.MOHANTY VS	// 0 //
123	WP(C)/0000458/2021	KAUSHALYA PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
124	WP(C)/0000459/2021	BALARAM BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
125	WP(C)/0000460/2021	JUGESWAR @JUDGSWAR MAJHI	MOHENDRA KUMAR MOHAPATRO	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0000461/2021	JATIN KUMAR PRADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0000462/2021	DR.TAPAS KUMAR PANIGRAHI	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0000463/2021	KABIRUDDIN PYARALI	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0000464/2021	PRAKASH CH.LENKA	MANORANJAN MISHRA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT.		//
130	WP(C)/0000465/2021	M/S.SAINATH FABRIC CARE PVT.LTD.	BIRAJA PRASANNA DAS	//
		VS	VS	0
		COMMISSIONER.BMC.		//
131	WP(C)/0000466/2021	KASHINATH BEHERA	RAJIV LOCHAN PATTNAIK	//
		VS	VS	0
		D.G. HOME GUARD/COMMANDANT GENERAL, CUTTACK		//
132	WP(C)/0000467/2021	MOON LIGHT CHARITABLE TRUST	SMITA RANJAN PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0000468/2021	SARAT KUMAR PATI	ASHOK PD. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0000469/2021	M/S.SARALA SECURITY AND FACILITY SERVICES	KUSHISH PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0000470/2021	SUSHIL KUMAR PARDHIA	B.RANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0000471/2021	PABITRA MOHAN PRADHAN	B.RANJAN MOHAPATRA	//
		VS	VS	0

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137	WP(C)/0000472/2021	STATE OF ODISHA SHUBHRANSHU DASH VS	BIREN SANKAR TRIPATHY VS	// // 0
138	WP(C)/0000473/2021	THE COLLECTOR OF EXAMINATION, UTKAL UNIVERSITY, BBSR GURUKRUPA EDUCATIONAL TRUST, KHURDA	VRATIK DASH VS	// // 0
139	WP(C)/0000474/2021	STATE OF ODISHA NAYAN RANJAN DAS VS	MANAS PATI VS	// // 0
140	WP(C)/0000475/2021	COMMISSIONER CUM SECY. TO GOVT.,BBSR NARENDRA KUMAR BEHERA VS	NIRMAL RANJAN ROURAY VS	// // 0
141	WP(C)/0000476/2021	UNION OF INDIA PARESH KUMAR DWIBEDI VS	AMIT KUMAR SAA VS	// // 0
142	WP(C)/0000477/2021	STATE OF ODISHA BANKA BIHARI DAS VS	B.S.TRIPATHY (1) VS	// // 0
143	WP(C)/0000478/2021	REGISTRAR OF COOPERATIVE SOCIETIES,BBSR DR.SURESH KUMAR LENKA VS	B.S.TRIPATHY (1) VS	// // 0
144	WP(C)/0000479/2021	STATE OF ODISHA MANOJ KUMAR AGARWALA VS	S.MOHAPATRA VS	// // 0
145	WP(C)/0000480/2021	STATE OF ODISHA PRADYUMNA KUMAR PRADHAN VS	B.S.TRIPATHY (1) VS	// // 0
146	WP(C)/0000481/2021	STATE OF ODISHA DEBAKI BEHERA VS	G.S.NAMTOAR VS	// // 0
147	WP(C)/0000482/2021	STATE OF ODISHA RABINDRA KUMAR NANDA VS	AMIYA KUMAR MOHANTY A VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0000483/2021	HEMANTA KUMAR PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
149	WP(C)/0000484/2021	BINAYA MOHAPATRA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
150	WP(C)/0000485/2021	GANJAM MANPOWER AND SECURITY SERVICES UNION VS STATE OF ODISHA	CHITTA RANJAN MOHANTY VS	// 0 //
151	WP(C)/0000486/2021	PRAMOD KUMAR BEHERA VS PRINCIPAL SECRETARY TO GOVT.OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
152	WP(C)/0000487/2021	SARADA PRASANNA PANDA VS STATE OF ORISSA	B.RANJAN MOHAPATRA VS	// 0 //
153	WP(C)/0000488/2021	TIKINA DAS VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
154	WP(C)/0000489/2021	MAYADHARA SAHOO VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
155	WP(C)/0000490/2021	FIROZ KHAN VS R.T.O.CHANDIKHOLE	SUBAS CHANDRA PANI VS	// 0 //
156	WP(C)/0000491/2021	FIROZ KHAN VS R.T.O.CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
157	WP(C)/0000492/2021	ASIT KUMAR MISHRA VS STATE OF ODISHA	M.R.PADHI VS	// 0 //
158	WP(C)/0000493/2021	FIROZ KHAN VS R.T.O.CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
159	WP(C)/0000494/2021	FIROZ KHAN	SUBASH CHANDRA PANI	//

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		VS	VS	0
		R.T.O.CHANDIKHOLE		//
160	WP(C)/0000495/2021	SAROJKANTA SWAIN	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0000496/2021	NIHAR RANJAN MISHRA	M.R.PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0000497/2021	GOPINATH PAIKARAY	PRNOY MOHANTY	//
		VS	VS	0
		COLLECTOR CUM D.M, KHURDA		//
163	WP(C)/0000498/2021	PABITRA DAS	BIDESH RANJAN BEHERA	//
		VS	VS	0
		RESERVE BANK OF INDIA		//
164	WP(C)/0000499/2021	BIBHUDUTTA SARANGI	M.R.PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0000500/2021	DANTULURI ANNAPURNA	C.ANANDA RAO	//
		VS	VS	0
		TAHASILDAR, RAMANGUDA		//
166	WP(C)/0000501/2021	M/S. SURGI PLAST INDIA( A PROPRIETORSHIP FIRM)	PRANJAN KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0000502/2021	ALLURI ASHA JYOTI	A.ANANDA RAO	//
		VS	VS	0
		TAHASILDAR, RAMANGUDA		//
168	WP(C)/0000503/2021	AKSHAYA KUMAR JENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0000504/2021	PRABHAKAR PANDA	PANCHANAN PANIGRAHI	//
		VS	VS	0
		LABANYA PANDA @ PADHI		//
170	WP(C)/0000505/2021	GOPINATH CHAND	K.K.SWAIN	//
		VS	VS	0

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171	WP(C)/0000506/2021	STATE OF ODISHA BAIKUNTHA PATEL VS	K.K.SWAIN VS	// // 0
172	WP(C)/0000507/2021	STATE OF ODISHA PREMRAJ NAYAK VS	K.K.SWAIN VS	// // 0
173	WP(C)/0000508/2021	STATE OF ODISHA JYOTI RANJAN RATH VS	LALITENDU MISHRA VS	// // 0
174	WP(C)/0000509/2021	UNION OF INDIA BASANT BHAISAL VS	A.PATTANAİK VS	// // 0
175	WP(C)/0000510/2021	STATE OF ODISHA PRATYUSH KUMAR KHAMARI VS	K.K.SWAIN VS	// // 0
176	WP(C)/0000511/2021	STATE OF ODISHA BIBHUTI BHUSAN BUDEK VS	K.K.SWAIN VS	// // 0
177	WP(C)/0000512/2021	STATE OF ODISHA SANJYA KUMAR PATTANAİK VS	GYANA RANJAN SETHI VS	// // 0
178	WP(C)/0000513/2021	STATE OF ODISHA BISWARANJAN ACHARYA VS	K.K.SWAIN VS	// // 0
179	WP(C)/0000514/2021	STATE OF ODISHA KUSHA MALLICK VS	K.K.SWAIN VS	// // 0
180	WP(C)/0000515/2021	STATE OF ODISHA SHAKTI PRASAD BADAJENA VS	GYANA RANJAN SETHI VS	// // 0
181	WP(C)/0000516/2021	STATE OF ODISHA BENU CHARAN JENA VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //



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182	WP(C)/0000517/2021	ITISHREE PANCHAYAT VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
183	WP(C)/0000518/2021	SANJAYA KUMAR SWAIN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
184	WP(C)/0000519/2021	BANSIDHAR SENAPATI VS STATE BANK OF INDIA, MAHARASHTRA	BASUDEV PUJARI VS	// 0 //
185	WP(C)/0000520/2021	BASUDASHA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
186	WP(C)/0000521/2021	KALU CHARANA SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
187	WP(C)/0000522/2021	JAGADISH CHANDRA SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
188	WP(C)/0000523/2021	RANJUKTA JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
189	WP(C)/0000524/2021	M/S. BALAJI MOTORS, GANJAM VS RESERVE BANK OF INDIA	TUNA SAHU VS	// 0 //
190	WP(C)/0000525/2021	BISWANATH MOHANTY VS STATE OF ODISHA	G.CHAITANYA VS	// 0 //
191	WP(C)/0000526/2021	JYOSTNA BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
192	WP(C)/0000527/2021	SUSHIL KUMAR BEHERA VS STATE OF ODISHA	G.CHAITANYA VS	// 0 //
193	WP(C)/0000528/2021	AKSHAYA KUMAR PATTANAİK	G.CHAITANYA	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0000529/2021	DAMODAR NAYAK	R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0000530/2021	RAMESH CHANDRA SETHI	SHASHI BHUSAN JENA	//
		VS	VS	0
		LABOUR COMMISSIONER, ODISHA		//
196	WP(C)/0000531/2021	DR.NARAYAN DASH	S.N.SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0000532/2021	DHIROJ KUMAR BEHERA	ALEKHA CHANDRA MOHANTY	//
		VS	VS	0
		BRANCH MANAGER, LIC, BOLANGIR		//
198	WP(C)/0000533/2021	RAJ KUMAR SAHU	DEBADATTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0000534/2021	SAROJA KUMAR CHOUDHURY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0000535/2021	PAYAL PANDA	PRAJNA SARITA MOHANTY	//
		VS	VS	0
		SUBRAT KUMAR SAMAL		//
201	WP(C)/0000536/2021	PRAHALLAD SETHI @ CHHABI SETHI	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0000537/2021	C.V. RAMAN GLOBAL UNIVERSITY	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0000538/2021	DR.SUSAMA PATTANAIAK	ABHAYA KU.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0000539/2021	DR.PRAKASH KUMAR SAHOO	ABHAYA KU.PARIDA	//
		VS	VS	0

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205	WP(C)/0000540/2021	STATE OF ODISHA FIRDOUS BEGUM VS	ABHAYA KU.PARIDA VS	// // ()
206	WP(C)/0000541/2021	STATE OF ODISHA UMESH CHANDRA BHOI VS	ABHAYA KU.PARIDA VS	// // ()
207	WP(C)/0000542/2021	R.T.O.CUTTACK KESHABA PADHAN VS	DEBARAJ MOHANTY VS	// // ()
208	WP(C)/0000543/2021	STATE OF ODISHA FIROZ AHMED @ FIROJ VS	P.R.SINGH VS	// // ()
209	WP(C)/0000544/2021	R.T.O.KEONJHAR PRAMOD KUMAR MISHRA VS	ASHOK PATTANAIAK VS	// // ()
210	WP(C)/0000545/2021	COMMISSIONER CUM SECY. TO GOVT. OF ODISHA FIROZ AHMED @ FIROJ VS	P.R.SINGH VS	// // ()
211	WP(C)/0000546/2021	R.T.O.KEONJHAR PRADEEP KUMAR DEY VS	SRIKAR KUMAR RATH VS	// // ()
212	WP(C)/0000547/2021	STATE OF ODISHA M/S.ANJALI MOTORS VS	PRASANTA KUMAR SATAPATHY VS	// // ()
213	WP(C)/0000548/2021	RESERVE BANK OF INDIA SUKESHINI MOHAPATRA VS	S.K.OJHA VS	// // ()
214	WP(C)/0000549/2021	STATE OF ODISHA ANSUMAN AVINAB PARIDA VS	SRINIVAS MOHANTY VS	// // ()
215	WP(C)/0000550/2021	STATE OF ODISHA ALOK RANJAN PATTNAIK VS	SASWATI MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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216	WP(C)/0000551/2021	AYUSMAN ARUNAV PARIDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
217	WP(C)/0000552/2021	SUBASH CHANDRA JENA VS STATE OF ODISHA	BIKIRAM KESHARI MOHANTY VS	// 0 //
218	WP(C)/0000553/2021	RUDRAPAL BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
219	WP(C)/0000554/2021	SANTILATA SINGH VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
220	WP(C)/0000555/2021	BIRANCHI NARAYAN SINGH VS STATE OF ODISHA	BIKIRAM KESHARI MOHANTY VS	// 0 //
221	WP(C)/0000556/2021	RAMESH KUMAR JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
222	WP(C)/0000557/2021	SANDHYA RANI NANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
223	WP(C)/0000558/2021	ANJAN KUMAR SWAIN VS STATE OF ODISHA	D.K.PANDA VS	// 0 //
224	WP(C)/0000559/2021	SESHADEV MOHANTY VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
225	WP(C)/0000560/2021	KABITA PRADHAN VS STATE OF ODISHA	HARAPRASAD RATH VS	// 0 //
226	WP(C)/0000561/2021	PARAMESWAR MOHANTY VS STATE OF ODISHA	J.M.PATTANAIK VS	// 0 //
227	WP(C)/0000562/2021	M/S.BIJAN IKUMAR PARIDA	KANANBALA ROY CHOUDHURY	//

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		VS	VS	()
		STATE OF ODISHA		//
228	WP(C)/0000563/2021	SIDDHARTHA SAMAL		//
		VS	VS	()
		HONOURABLE HIGH COURT OF ORISSA, CUTTACK		//
229	WP(C)/0000564/2021	M/S.BIJAN KUMAR PARIDA	KANANBALA ROY CHOUDHURY	//
		VS	VS	()
		STATE OF ODISHA		//
230	WP(C)/0000565/2021	PROMOD KUMAR NANDA	BIBHUTI BHUSAN MISHRA	//
		VS	VS	()
		CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI		//
231	WP(C)/0000566/2021	NIRMAL KUMAR PRUSTY	PRAMOD KUMAR MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
232	WP(C)/0000567/2021	FIROZ AHMED @ FIROJ	P.R.SINGH	//
		VS	VS	()
		R.T.O.OFFICER, KEONJHAR		//
233	WP(C)/0000568/2021	SHARAT KUMAR MISHRA	MANAS PATI	//
		VS	VS	()
		SECY. TO GOVT., R AND D.M. DEPT., BBSR		//
234	WP(C)/0000569/2021	RABI NARAYAN NANDA	MANAS PATI	//
		VS	VS	()
		STATE OF ODISHA		//
235	WP(C)/0000570/2021	SARAT PARIDA	GOPINATH MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
236	WPCRL/0000003/2021	BHUNESWAR PRASAD VERMA	HEMANTA KUMAR MUND	//0
		VS	VS	SPL.CJM (CBI),BHUBANESWAR(Khordha *)
		REPUBLIC OF INDIA		CRMC/0000005/2018
237	ABLAPL/0000160/2021	SUDEEP KUMAR BHUYAN	PRAVASH CHANDRA JENA	JALESWAR /407 /2020
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0000161/2021	OPU @ OPPU HALDAR	MAHES DAS	ORKEL /209 /2019
		VS	VS	()

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239	ABLAPL/0000162/2021	STATE OF ODISHA BASUDEV BARAL VS	DEBASIS PANIGRAHI VS	// JODAPADAR /16 /2020 ()
240	ABLAPL/0000163/2021	STATE OF ODISHA KANHU @ AMARENDRA MOHANTY VS	SATYA RANJAN MULIA VS	// TANGI /267 /2020 ()
241	ABLAPL/0000164/2021	STATE OF ODISHA SABITRI SAHOO VS	PRATAP CHANDRA MISHRA VS	// BALASORE VIGILANCE /33 /2020 ()
242	ABLAPL/0000165/2021	STATE OF ODISHA(VIG.) SABITRI BEHERA VS	SATYA NARAYAN MISHRA (4) VS	// TIHIDI /325 /2020 ()
243	ABLAPL/0000166/2021	STATE OF ODISHA PRATIVA KUMARI PANDA VS	ANUPAM DASH VS	// VIGILANCE PS (BERHAMPUR) /29 /2020 ()
244	ABLAPL/0000167/2021	STATE OF ODISHA(VIG.) SANGRAM MOHANTY @ LALU @ SANGRAM VS	RESERVE JUDGE RESERVE JUDGE BHUYAN VS	// MAHANGA /273 /2020 ()
245	ABLAPL/0000168/2021	STATE OF ODISHA MD. RAFIK @ MD. RAPHIK VS	AMULYA RATNA PANDA VS	// BARBIL /132 /2020 ()
246	ABLAPL/0000169/2021	STATE OF ODISHA KIRTAN MALIK VS	BIBHUDANANDA MOHAPATRA VS	// BHANDARIPOKHARI /268 /2020 ()
247	ABLAPL/0000170/2021	STATE OF ODISHA RASHMI RANJAN ROUT @ ROUSTRAY VS	BIBHUDANANDA MOHAPATRA VS	// BHANDARIPOKHARI /270 /2020 ()
248	ABLAPL/0000171/2021	STATE OF ODISHA KALIA @ AKASH KUMAR DWIBEDY VS	PARTHA SARATHI NAYAK VS	// PALLAHARA /260 /2020 ()
249	ABLAPL/0000172/2021	STATE OF ODISHA GUDDU KUMAR SINGH @ GUDDU SINGH VS	PARTHA SARATHI NAYAK VS	// COLLIERY /451 /2020 ()
		STATE OF ODISHA		//

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250	ABLAPL/0000173/2021	RASHMITA NAIK VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	JEYPORE VIGILANCE /29 /2020 () //
251	ABLAPL/0000174/2021	MUSA DALEI @ RATAN DALEI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	OUPADA /93 /2019 () //
252	ABLAPL/0000175/2021	BIDYADHAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /256 /2020 () //
253	ABLAPL/0000176/2021	PRABODHA RANJAN PARIDA VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	GURUDIJHATIA /148 /2020 () //
254	ABLAPL/0000177/2021	RAMESH CHANDRA DASH VS STATE OF ODISHA	PRAKASH K. MISHRA VS	CHANDABALI /5 /2021 () //
255	ABLAPL/0000178/2021	ANANTA KUMAR MANDAL @ ANANTA MANSAL VS STATE OF ODISHA(VIG.)	S.MOHAPATRA VS	BALASORE VIGILANCE /39 /2020 () //
256	ABLAPL/0000179/2021	K.N.PRASAD VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /218 /2020 () //
257	ABLAPL/0000180/2021	KABI PRASAD PRADHAN VS STATE OF ODISHA	SASIM AJITAV PATNAIK VS	LALBAG /294 /2020 () //
258	ABLAPL/0000181/2021	RINKU @ JASHMAT PRASAD SWAIN VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /3 /2021 () //
259	ABLAPL/0000182/2021	BANAMBAR SAHOO VS STATE OF ODISHA	SK. KALIM UDDIN VS	CHANDRABHAGA MARINE /14 /2020 () //
260	ABLAPL/0000183/2021	ABDUL KHAN VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	TARBHA /225 /2020 () //
261	ABLAPL/0000184/2021	BHAGABAT PAIKA	S.MOHAPATRA	GARBANDHA /18 /2020

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		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0000185/2021	PRASANTA KUMAR PAIKARAY	JYOTIRMAYA SAHOO	BOLAGARH P.S. /218 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0000186/2021	ASHOK DASH @ ASHOK DAS	ADITI HOTA	PURI SADAR /395 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0000187/2021	PRAFULLA KUMAR SAHOO	SURYA NARAYAN BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0000188/2021	NITYA SUNDAR MANIK	BIKRAM CHANDRA GHADEI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0000189/2021	DEBASISH JENA	AJAYA KUMAR PRADHAN	RAMACHANDAPUR /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0000190/2021	SARAT MAHALIK @ BAPU	DIBYA JYOTI SAHOO	BASTA /256 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0000191/2021	GANESH MALLIA	ASIT KUMAR CHAUDHURY	CAPITAL P.S. /394 /2014
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0000192/2021	RADHA KANTA NAYAK	RUDRA NARAYAN PARIJA	CHANDABALI /257 /2020
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0000193/2021	GYANENDRANATH BHOL	RAVI SANKAR SAMAL	MAHILA P.S. BUXIBAZAR /98 /2020
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0000194/2021	ANNADA BHOL	RAVI SHANKAR SAMAL	MAHILA P.S. BUXIBAZAR /98 /2020
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0000195/2021	DIBAKAR SAHOO	SIBA PRASAD MISHRA	ASTARANGA /156 /2020
		VS	VS	()



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273	ABLAPL/0000196/2021	STATE OF ODISHA KANHU CHARAN BEHERA VS	ALOK KUMAR PANDA VS	// ASKA /443 /2020 ()
274	ABLAPL/0000197/2021	STATE OF ODISHA PRAKASH CHANDRA MALLICK VS	SURENDRA KUMAR BISWAL VS	// BINJHARPUR /144 /2020 ()
275	ABLAPL/0000198/2021	STATE OF ODISHA KHAGESWAR SETHY @ DASARA SETHI VS	RAJENDRA NARAYAN ROUT VS	// JAJPUR ROAD /533 /2020 ()
276	ABLAPL/0000199/2021	STATE OF ODISHA SAMIR JENA VS	PANCHANAN PANIGRAHI VS	// HINDOL /129 /2020 ()
277	ABLAPL/0000200/2021	STATE OF ODISHA JITAN KUMAR SWAIN VS	SUSAMPAD HOTA VS	// PARADEEP LOCK /48 /2020 ()
278	ABLAPL/0000201/2021	STATE OF ODISHA ARUNA BENYA VS	DIPTI RANJAN BHOKTA VS	// KORAPUT TOWN /370 /2020 ()
279	ABLAPL/0000202/2021	STATE OF ODISHA FAKIR @ RABINDRA PRADHAN VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /28 /2018 ()
280	ABLAPL/0000203/2021	STATE OF ODISHA SURENDRA NATH DAS VS	RAJENDRA NARAYAN ROUT VS	// TIHIDI /305 /2020 ()
281	ABLAPL/0000204/2021	STATE OF ODISHA SUSANTA KUMAR JENA VS	NARAYAN BEURA VS	// BAGHAMARI /106 /2020 ()
282	ABLAPL/0000205/2021	STATE OF ODISHA SRIKANTA MOHAPATRA VS	BIPLAB MOHANTY VS	// BHADRAK RURAL /677 /2020 ()
283	ABLAPL/0000206/2021	STATE OF ODISHA DR. ASEEMA MALLIK VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// NABARANGAPUR TOWN /283 /2020 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	ABLAPL/0000207/2021	AVIRAM SENAPATI VS STATE OF ODISHA	R.N.MOHANTY VS	PIPLI /441 /2020 () //
285	ABLAPL/0000208/2021	KALANDI CHARAN NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	Dhamara Police Station /12 /2019 () //
286	ABLAPL/0000209/2021	MANU SUBUDHI @ MANUA VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	BHUBAN /2 /2021 () //
287	ABLAPL/0000210/2021	BASANTA KANDI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	DERABIS /236 /2020 () //
288	ABLAPL/0000211/2021	DUNDANA ROUT VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	TIHIDI /518 /2020 () //
289	ABLAPL/0000212/2021	DHIRENDRA KUMAR SAHOO @ TUKUNA VS STATE OF ODISHA	ASIT KU JENA VS	JENAPUR /1 /2021 () //
290	ABLAPL/0000213/2021	DIBYA RANJAN NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BHANDARIPOKHARI /269 /2020 () //
291	ABLAPL/0000214/2021	URMILA BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BASUDEVPUR /1 /2021 () //
292	ABLAPL/0000215/2021	SANTILATA NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BASUDEVPUR /333 /2020 () //
293	ABLAPL/0000216/2021	HARIPRIYA MALLICK VS STATE OF ODISHA(VIG.)	R.C.MAHARANA VS	CUTTACK VIGILANCE /26 /2020 () //
294	ABLAPL/0000217/2021	DEEPAK NAYAK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	BIDANASI /265 /2020 () //
295	ABLAPL/0000218/2021	PRADYAMNA BARIK @ MUNA BARIK	BHABANI SANKAR MISHRA	BARIPADA SADAR /143 /2020

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**FILING REPORT AS ON :06/01/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0000219/2021	PRASANTA BARIK	BHABANI SHANKAR MISHRA	BARIPADA SADAR /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0000220/2021	SOLEMAN KHAN	AKSHAYA KUMAR PANDEY	KEONJHAR TOWN /362 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0000221/2021	SANJU PARIDA	JATESWAR NAYAK	RAJNAGAR /283 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0000222/2021	SACHHIKANTA JENA @ MITARI JENA	DEBASIS MISHRA	PURI SADAR /168 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0000223/2021	SUMANTA KUMAR RAJGURU	A.P.BOSE	CHANDRABHAGA MARINE /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0000224/2021	HARIHARA SUBUDHI @ DHARIA	SUBASH CHANDRA PRADHAN	BHUBAN /2 /2021
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0000225/2021	KIRAN MOHANTY	SASWATI MOHAPATRA	KHARABEL NAGAR P.S. /322 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0000226/2021	BASUDEV PARIDA @ BASHUDEV PARIDA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /1 /2021
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0000227/2021	GOPINATH PANDA	BIDYADHAR PRADHAN	//0
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0000228/2021	BASUDEV BARAL	DEBASIS PANIGARHI	JODAPADAR /202 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0000229/2021	DR. SUSHREET KUMAR DASH	BIJAYA KUMAR RAGADA	CHANDABALI /4 /2021
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
307	ABLAPL/0000230/2021	STATE OF ODISHA RANJAN KUMAR BEHERA VS	A.K.SAHOO VS	// SAHID NAGAR P.S. /451 /2020 ()
308	ABLAPL/0000231/2021	STATE OF ODISHA SAJAN DAS VS	SUNIL KUMAR PANDA VS	// LAKHANPUR /232 /2020 ()
309	WPC(OA)/0002340/2019	STATE OF ODISHA ASHOK KUMAR KHETI VS	SURYA NARAYAN PATNAIK VS	// // ()
310	WPC(OAC)/0000267/2018	COMMERCE AND TRANSPORT DEPTT. DR. SATYAPRIYA DASH VS	DR.J.K.LENKA VS	// // ()
311	WPC(OAC)/0000690/2013	STATE OF ODISHA SHRADHANJALI DASH VS	BISWAJIT MOHANTY 1 VS	// // ()
312	WPC(OAC)/0001260/2017	STATE OF ODISHA BIJAY KUMAR CHATTAR VS	SRIKANTA KUMAR NATH VS	// // ()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :06/01/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2021 CONTC/4564/2020	SURESH CHANDRA SAHOO-MP	M/S.L.K.MOHANTY
2	6/2021 CONTC/3452/2020	RAGHUNATH SAHU-MP	ADV
3	6/2021 CRLA/6/2021	UDAYANATH BEHERA-MP	BIBHUTI BHUSAN NANDA
4	6/2021 CRLMC/11/2021	WASIM BARI-MP	MD ZIA UL HAQUE
5	7/2021 CMP/7/2021	PRAJAPITA BRAHMAKUMARI VEDAVATI-MP	N.MOHAPATRA
6	7/2021 CRLA/6/2021	UDAYANATH BEHERA-MP	BIBHUTI BHUSAN NANDA
7	7/2021 CRLMC/13/2021	M/S. SINHOTIA METALS AND MINERALS PVT. LTD-MP	RAJJEET ROY
8	8/2021 CMP/705/2020	NRUSINGHA CHARAN PARIDA-MP	M.R.KHATUA
9	8/2021 CRLA/6/2021	UDAYANATH BEHERA-MP	BIBHUTI BHUSAN NANDA
10	8/2021 CRLMC/15/2021	GAJENDRA PRADHAN-MP	MANAS CHAND
11	9/2021 CMP/705/2020	NRUSINGHA CHARAN PARIDA-MP	M.R.KHATUA
12	14/2021 ABLAPL/176/2021	PRABODHA RANJAN PARIDA-MP	BHUBAN MOHAN BHUYAN
13	15/2021 BLAPL/4811/2020	RAJ @ BABU @ RAJKISHORE MARNDI @ MARANDI-MP	SAROJ KUMAR DASH
14	16/2021 MACA/13/2021	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	ANIL BISHI
15	17/2021 BLAPL/53/2021	ANIL BATRA-MP	SAPAN KUMAR LENKA
16	17/2021 MACA/539/2018	ANAND KU.SAHOO-MP	M/S.SAMIR KU.MISHRA
17	18/2021 MACA/799/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	MAHITOSH SINHA
18	19/2021 MACA/801/2020	THE NEW INDIA ASSURANCE CO.LTD.-MP	MAHITOSH SINHA
19	20/2021 MACA/800/2020	THE NEW INDIA ASSURANCE CO.LTD.-MP	MAHITOSH SINHA
20	177/2021 WP(C)/246/2021	MANMOHAN JALI-MP	MANAS CHAND
21	178/2021 WP(C)/428/2021	PADMACHARAN BEHERA-MP	BHAKTA RANJAN BARIK
22	179/2021 WP(C)/433/2021	THE NEW INDIA ASSURANCE CO.LTD.-MP	P.K.PANDA
23	180/2021 WP(C)/436/2021	MADHUSMITA NAIK-MP	SANGRAM RATH
24	181/2021 WP(C)/34757/2020	SATYA KUMAR NANDA-MP	SAMEER KUMAR DAS
25	182/2021 WP(C)/437/2021	UTKALIKA NAYAK-MP	DURGESH NARAYAN RATH
26	183/2021	SAI SHAKTI MAHILA SAMITI, BADAGADA BRIT COLONY, Bhubaneswar	SUBBARISH PATTANAIAK

27	WP(C)/438/2021 184/2021	HARI TALEMATICS PVT.-MP	PRAKASH CHANDRA MOHAPATRA
28	WP(C)/23122/2012 185/2021	PARSURAM PATI-MP	KSHIROD K.ROUT
29	WP(C)/440/2021 186/2021	GANGADHAR BEHERA-MP	BISHNU PRASAD PRADHAN
30	WP(C)/21840/2020 187/2021	GOPAL CHANDRA SWAIN-MP	BISHNU PRASAD PRADHAN
31	WP(C)/21823/2020 188/2021	SK. ABID HUSSEIN-MP	BISHNU PRASAD PRADHAN
32	WP(C)/21565/2020 189/2021	SHAIKH SAZID@SK.SAJID-MP	BISHNU PRASAD PRADHAN
33	WP(C)/21607/2020 190/2021	SHAIKH SAZID@SK.SAJID-MP	BISHNU PRASAD PRADHAN
34	WP(C)/21607/2020 191/2021	BASUDEV PRUSTY-MP	L.MISHRA
35	WP(C)/452/2021 192/2021	BISWAJIT PATRA-MP	SHASHI BHUSAN JENA
36	WP(C)/37292/2020 193/2021	UPASANA JENA-MP	P.K.MOHANTY
37	WP(C)/457/2021 194/2021	GIRIJA SHANKAR MOHAPATRA-MP	SAMEER KUMAR DAS
38	WP(C)/30343/2020 195/2021	DR.TAPAS KUMAR PANIGRAHI-MP	AVIJIT MISHRA
39	WP(C)/462/2021 196/2021	M/S.SAINATH FABRIC CARE PVT.LTD.-MP	BIRAJA PRASANNA DAS
40	WP(C)/465/2021 197/2021	KASHINATH BEHERA-MP	RAJIV LOCHAN PATTNAIK
41	WP(C)/466/2021 198/2021	M/S.SARALA SECURITY AND FACILITY SERVICES-MP	SUVASHISH PATTANAİK
42	WP(C)/469/2021 199/2021	TARANISEN PATTNAİK-MP	SURYA NARAYANN PATNAİK
43	WP(C)/8627/2020 200/2021	MAHENDRA KUMAR SAHOO-MP	SURYA NARAYAN PATNAİK
44	WP(C)/2058/2020 201/2021	NARENDRA KUMAR BEHERA-MP	NIRMAL RANJAN ROUSTRAY
45	WP(C)/475/2021 202/2021	DR.SURESH KUMAR LENKA-MP	B.S.TRIPATHY (1)
46	WP(C)/478/2021 203/2021	MANOJ KUMAR AGARWALA-MP	S.MOHAPATRA
47	WP(C)/479/2021 204/2021	MANOJ KUMAR AGARWALA-MP	S.MOHAPATRA
48	WP(C)/479/2021 205/2021	DEBAKI BEHERA-MP	G.S.NAMTOAR
49	WP(C)/481/2021 206/2021	RABINDRA KUMAR NANDA-MP	AMIYA KUMAR MOHANTY A
50	WP(C)/482/2021 207/2021	REGIONAL S.N. COLLEGE, DHENKİKOTE-MP	ADHIRAJ MOHANTY
51	WP(C)/38233/2020 208/2021	GANJAM MANPOWER AND SECURITY SERVICES PVT. LTD.	RAMCHANDRA MOHANTY
52	WP(C)/485/2021 209/2021	PRAMOD KUMAR BEHERA-MP	RABINDRA KUMAR PATNAİK
53	WP(C)/486/2021 210/2021	TIKINA DAS-MP	KARTİK CHANDRA TRIPATHY
54	WP(C)/488/2021 211/2021	SAROJKANTA SWAIN-MP	J.K.KHUNTIA
55	WP(C)/495/2021 212/2021	PABITRA DAS-MP	BIDESH RANJAN BEHERA
56	WP(C)/498/2021 213/2021	M/S. SURGI PLAST INDIA (A PROPRIETORSHIP FIRM), GANJAM	PRANJULA KUMAR RATH
57	WP(C)/501/2021 214/2021	AKSHAYA KUMAR JENA-MP	K.K.SWAIN
	WP(C)/503/2021		

58	215/2021 WP(C)/504/2021	PRABHAKAR PANDA-MP	PANCHANAN PANIGRAHI
59	216/2021 WP(C)/508/2021	JYOTI RANJAN RATH-MP	LALITENDU MISHRA
60	217/2021 WP(C)/509/2021	BASANT BHAISAL-MP	A.PATTANAIAK
61	218/2021 WP(C)/512/2021	SANJYA KUMAR PATTANAIAK-MP	GYANA RANJAN SETHI
62	219/2021 WP(C)/515/2021	SHAKTI PRASAD BADAJENA-MP	GYANA RANJAN SETHI
63	220/2021 WP(C)/524/2021	M/S. BALAJI MOTORS, GANJAM-MP	TUNA SAHU
64	222/2021 WP(C)/536/2021	PRAHALLAD SETHI @ CHHABI SETHI-MP	ANUP UDAYA SENAPATI
65	223/2021 WP(C)/537/2021	C.V. RAMAN GLOBAL UNIVERSITY-MP	SASWAT DAS
66	224/2021 WP(C)/537/2021	C.V. RAMAN GLOBAL UNIVERSITY-MP	SASWAT DAS
67	225/2021 WP(C)/26393/2020	DURGA BHUSAN BARIK-MP	BUDHADEV ROUSTRAY
68	226/2021 WP(C)/547/2021	M/S.ANJALI MOTORS-MP	PRASANTA KUMAR SATAPATHY
69	227/2021 WP(C)/550/2021	ALOK RANJAN PATTNAIK-MP	SASWATI MOHAPATRA
70	229/2021 WP(C)/552/2021	SUBASH CHANDRA JENA-MP	BIKIRAM KESHARI MOHANTY
71	230/2021 WP(C)/555/2021	BIRANCHI NARAYAN SINGH-MP	BIKIRAM KESHARI MOHANTY
72	12/2021 ABLAPL/3733/2020	MOHAN CHARAN JENA-MP	
73	13/2021 ABLAPL/4733/2020	NIKUNJA BIHARI BEAURIA-MP	
74	14/2021 BLAPL/6269/2020	PRAVAT KUMAR PRADHAN-MP	
75	15/2021 ABLAPL/6025/2019	BIMBADHAR DAS-MP	
76	16/2021 BLAPL/6910/2020	UPENDRA BANKA-MP	
77	16/2021 ABLAPL/444/2018	BISWAJIT PATTNAIK-MP	
78	17/2021 ABLAPL/3969/2020	GOURA @ GOURA CHANDRA BAGH @ GOUR CHANDRA KHILLO-MP	
79	18/2021 ABLAPL/2568/2020	BHUPATI SAMAL-MP	
80	221/2021 WP(C)/18470/2018	SATISH KUMAR ISHWARDAS GAJBHIYE-MP	
81	228/2021 WP(C)/36600/2020	PRADYUMNA KUMAR DAS-MP	
82	231/2021 WP(C)/28462/2020	BIVAS RAY-MP	